

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 171/2023 In C.P.(IB)2525/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: ORIENTAL BANK OF COMMERCE V/s
VIVITA LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 171/2023

1. Mr. Rohan Agrawal, Advocate a/w Mr. Yahya Batatawala, Advocate appeared for the Applicant.
2. Mr. Rahul Pillai, Advocate i/b Pragnya Legal appeared for the incumbent RP.
3. Adv Farzeen C. Pardiwalla for the Respondent No. 2.
4. Adv. Suhail Mhasvadkar i/b. M.V. Kini Law Firm - for Respondent No. 3.
5. Adv. Kadambari Patil i/b Adv. Vaishali Bhilare for respondent no 6.
6. Learned Counsel appearing for the incumbent RP seeks time to file reply.
Two weeks' time granted.
7. Learned Counsel for the amended Applicant is directed to serve copy of the application to Respondent no. 3 and 6.
8. List this IA on **29.07.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)